GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1659
TO BE ANSWERED ON 29.07.2021

CONTAMINATION IN DRINKING WATER

1659. SHRIMATI SAJDA AHMED:

Will the Minister of JAL SHAKTI be pleased to state:

(a)   whether the Government has conducted any survey for heavy metals and other contamination in drinking water across the country;

(b)   if so, the details thereof, State-wise;

(c)   whether the Government adopted any policy to check regularly the quality of tap water being provided through Jal Jeevan Mission (JJM); and

(d)   the details of the funds allocated to States including west Bengal under JJM?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (c)   As per existing guidelines, States/ UTs have been advised to carry out water quality testing of drinking water sources on regular basis and report the same on Jal Jeevan Mission – Water Quality Management Information System (JJM – WQMIS). State–wise details of habitations with Arsenic, Fluoride, Iron, Nitrate, Salinity and Heavy Metal contaminations beyond permissible limits in drinking water sources, are given at **Annex–I**. States/ UTs can utilize up to 2% of their allocation under JJM for Water Quality Monitoring & Surveillance (WQM&S) activities.

(d)   Details of State-wise Central allocation fund in 2021-22 under JJM, including for West Bengal, are at **Annex–II**.

*****

Annex referred in the reply to Lok Sabha Unstarred Question No. 1659 due for reply on 29.07.2021

State-wise details of rural habitations reported to have drinking water sources affected with chemical contaminants

(as on 26.07.2021)

S. No.	State/ UT	Number of habitations						
		Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal	Total
1.	Andhra Pradesh	86	-	-	13	1	-	100
2.	Arunachal Pradesh	-	-	229	-	-	-	229
3.	Assam	12	1,194	19,744	-	-	5	20,955
4.	Bihar	23	24	3,919	-	-	-	3,966
5.	Chhattisgarh	150	-	52	-	-	-	202
6.	Haryana	1	-	-	-	-	-	1
7.	Jammu & Kashmir	2	-	2	-	-	-	4
8.	Jharkhand	48	1	199	-	-	-	248
9.	Kerala	5	-	65	20	8	-	98
10.	Madhya Pradesh	174	-	29	10	6	-	219
11.	Maharashtra	22	-	10	13	53	-	98
12.	Odisha	69	-	3,338	33	25	-	3,465
13.	Puducherry	-	-	7	-	-	-	7
14.	Punjab	210	605	34	-	59	224	1,132
15.	Rajasthan	1,347	-	5	10,106	691	-	12,149
16.	Tripura	-	-	1,335	-	-	-	1,335
17.	Uttar Pradesh	53	124	283	79	10	-	549
18.	Uttarakhand	-	-	7	-	2	-	9
19.	West Bengal	149	1,083	1,718	73	-	69	3,092

Source: JJM–IMIS

Annex referred in the reply to Lok Sabha Unstarred Question No. 1659 due for reply on 29.07.2021

State/ UT-wise allocation of Central fund under JJM in 2021-22

(Amount in Rs. Crore)

S. No.	State/ UT	2021–22
1.	A & N Islands	8.26
2.	Andhra Pradesh	3,182.88
3.	Arunachal Pradesh	1,013.53
4.	Assam	5,601.16
5.	Bihar	6,608.25
6.	Chhattisgarh	1,908.96
7.	Goa	45.53
8.	Gujarat	3,410.61
9.	Haryana	1,119.95
10.	Himachal Pradesh	1,262.78
11.	Jammu & Kashmir	2,747.17
12.	Jharkhand	2,479.88
13.	Karnataka	5,008.80
14.	Kerala	1,804.59
15.	Ladakh	1,429.96
16.	Madhya Pradesh	5,116.79
17.	Maharashtra	7,064.41
18.	Manipur	481.19
19.	Meghalaya	678.39
20.	Mizoram	303.89
21.	Nagaland	444.81
22.	Odisha	3,323.42
23.	Puducherry	30.22
24.	Punjab	1,656.39
25.	Rajasthan	10,180.50
26.	Sikkim	124.79
27.	Tamil Nadu	3,691.21
28.	Telangana	1,653.09
29.	Tripura	614.09
30.	Uttar Pradesh	10,870.50
31.	Uttarakhand	1,443.80
32.	West Bengal	6,998.97

Source: JJM – IMIS